



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 293/14	TP 7/17	Hearing	433( e) / 433(f)	Lalitha Developers Vs Ittina Properties Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	<b>TAHURA ANZAR</b> <b>8095371495</b>	<b>Petitioner</b>	
2.	<b>R. ASHMI</b> <b>SUBRAMANYA</b> <b>9972815480</b>	<b>RESPONDENT</b>	

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner reported that senior counsel is unable to attend the tribunal today and requested adjournment.

List it on 09.10.2017.

  
MEMBER (J)

  
MEMBER (T)